measuring 12 acres for civil operations. For expansion and upgradation of infrastructure at Civil Enclave, AAI has requested for 80 acres of land free of cost and free from all encumbrances from IAF/State Government of Rajasthan.

- (b) No, Sir.
- (c) IAF (MoD) have indicated the willingness to handover 37 acres of land to AAI for expansion of civil enclave subject to State Government giving equal value of land to IAF and relocating the existing IAF assets. The State Government has not indicated their willingness to the above proposal of IAF.

Identity of Blacklisted Companies

3341. SHRI ARVIND KUMAR SINGH:

SHRI NEERAJ SHEKHAR:

SHRI ALOK TIWARI:

Will the Minister of CORPORATE AFFAIRS be pleased to refer to reply to Unstarred Question 197 given in Rajya Sabha on 25 November, 2014 and state:

- (a) whether Government is aware that the then Minister of State for Corporate Affairs and Finance has acknowledged the representations from MPs regarding concealing the identity of blacklisted companies from Rajkot and undertaking business activity in the name of other companies by same directors *vide* D.O. No. 580/7/VIP/MOSF(R)/2014 dated 25 August, 2014;
- (b) if so, the reasons for denial of information and not taking any action against guilty;
- (c) whether Government has received another representation from Minister dated 18 August, 2014 in this regard; and
- (d) if so, the details thereof and the details of penal action taken against the guilty directors of companies from Rajkot?

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): (a) No such representation has been received in the Ministry of Corporate Affairs. However, this Ministry has now received information that a copy of the communication under reference has been sent to Department of Revenue. Information in this regard is being collected from the Department of Revenue, Ministry of Finance and will be submitted on receipt.

(b) Does not arise.

- (c) Yes Sir, the letter dated 18th November, 2014 from Shri Kamal Akhtar, MoS (Panchayati Raj), Government of Uttar Pradesh, has been received in the Ministry and the same has been acknowledged *vide* Ministry's DO letter No. 7/432/2014-CL II dated 03/12/2014.
- (d) The matter is under examination with Registrar of Companies, concerned. Further action will be taken after the report is received from the ROC.

Complaints against online trading companies

- 3342. SHRI A. W. RABI BERNARD: Will the Minister of CORPORATE AFFAIRS be pleased to state:
- (a) whether fair trade regulator the Competition Commission of India (CCI) has received complaints against online retailers including homegrown giant Flipkart for alleged unfair business practices including Flipkart's massive discount sale which had raised concerns of anti-competitive practices;
 - (b) if so, the details thereof; and
- (c) whether it is a fact that the traders body Confederation of All India Traders (CAIT) had demanded to take steps to monitor and regulate online businesses as this kind of online trade campaign badly affect players in the traditional retail market?
- THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): (a) and (b) The Competition Commission of India has received information alleging anti-competitive conduct by online retailers, Flipkart India Pvt Ltd., Jasper Infotech Pvt Ltd., Xerion Retails Pvt. Ltd., Amazon Seller Services Pvt Ltd., and Vector e-commerce Pvt. Ltd., etc. The information is under consideration of the Commission.
- (c) A Representation from the Confederation of All India Traders has been received in Ministry of Commerce & Industry and Ministry of Micro, Small and Medium Enterprises alleging unfair trade practices such as predatory pricing and other issues like FDI, taxation etc. by online retailers.

Employing differently abled persons as part of CSR activity

- 3343. SHRIMATI VIJILA SATHYANANTH: Will the Minister of CORPORATE AFFAIRS be pleased to state:
- (a) whether the corporate sector would be made to absorb 5 per cent differently abled employable youth as a part of their Corporate Social Responsibility (CSR) activity;